

1	2	3	4
2.	Bihar	2425	1818
3.	Goa	100	88
4.	Gujarat	1830	1368
5.	Haryana	469	429
6.	Karnataka	1621	1455
7.	Kerala	932	847
8.	Madhya Pradesh	1898	1738
9.	Maharashtra	4573	4191
10.	Orissa	577	528
11.	Punjab	904	825
12.	Rajasthan	1345	1232
13.	Tamil Nadu	2442	2233
14.	Uttar Pradesh	4011	3674
15.	West Bengal	3166	2893
TOTAL-II :		29238	25554
GRAND TOTAL (I + II) :		30740	26839

Import of Wagons

1335. SHRI RAMKRISHNA BABA PATIL : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have withheld decision to import rail wagons: and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS. MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No Sir. There is no proposal for import of rail wagons by Indian Railways.

(b) Does not arise.

[Translation]

Gulbarga Airport

1336. SHRI BASWARAJ PATIL SEDAM : Will the Minister of CIVIL AVIATION be pleased to state :

(a) since when Gulbarga Airport is under construction and the progress of the work;

(b) the amount spent thereon so far alongwith the amount allocated for it, year-wise; and

(c) the time by which the work is likely to be

completed?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) Gulbarga airport belongs to the State Government of Karnataka.

Export of Minerals

1337. SHRI CHANDRASHEKHAR SAHU : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the National Mineral Development Corporation has been exporting its products on its own;

(b) if so, the details of the products exported during the last three years alongwith their value, year-wise; and

(c) the efforts made by the Government to boost the export of these products?

THE MINISTER OF STEEL AND MINES (SHRI NAVEEN PATNAIK) : (a) The National Mineral Development Corporation Limited (NMDC) exports iron ore through MMTC Ltd., which has been designated as canalising agency for export of iron ore with iron content above 64% as per existing Export-Import Policy.

(b) Information is being collected.

(c) Some of the steps taken/being taken by the Govt. to increase export of iron ore are:

- i) Review of quantitative ceilings for export of iron ore.
- ii) Decanalisation of export of iron ore containing Fee content upto 64%.
- iii) Entering into new markets for export of iron ore.
- iv) Entering into Long-Term contracts for export of iron ore.

Air Services on New Routes

1338. SHRI DATTA MEGHE : Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of new air-routes in the country, where air-service is likely to be started during the year 1998-99; and

(b) the countries for which new air-services would be started?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) The domestic operators are free to airlink new stations based on their commercial judgement and subject to adhering to the conditions of route dispersal guidelines laid down by the Government. Foreign carriers can operate services on the routes where traffic rights are available to them under the bi-lateral agreements between